

## Annexure - 8

Name of Corporate Debtor:- Srivatsa International Private Limited - In Liquidation  
List of Creditors as on 25.05.2022.

Date of Commencement of Liquidation:- 25.05.2022.

List of operational creditors (Other than Workmen and Employees and Government Dues)															
Sl. No	Name of Creditor	Identification No.	Details of Claims Received		Details of Claim Admitted						Amount of Contingent Claim	Amount of any mutual dues, that may be set off	Amount of Claim not admitted	Amount of Claim under verification	Remarks, if any
			Date of Claim	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by Security Interest	Amount covered by Guarantee	Whether Related Party?	% of Voting Share in COC					
1	Mr. Gyanchand Shankla, Proprietor, M/s Ramesh Marketing, No.235 B, Ooty Main Road, Mettupalayam - 641301..	Proprietorship Concern	In Liquidation Process, Claim not received. Based on the Claim in CIRP Process it is included	1356304	1356304	Goods Supplier	0	0	No	0.3072	0	0	0	0	In Liquidation Process, Claim not received. Based on the Claim in CIRP Process it is included
2	Focus Automotive, Door No.24/1, NGO 'B' Colony, Jawahar Nagar, Tirunelveli - 627007	Proprietorship Concern	In Liquidation Process, Claim not received. Based on the Claim in CIRP Process it is included	2586817	2586817	Goods Supplier	0	0	No	0.5859	0	0	0	0	In Liquidation Process, Claim not received. Based on the Claim in CIRP Process it is included
3	Asir Automobiles Private Limited, No.1/515, Ettayapuram Road, Mappilaiyurani, Thoothukudi - 628002.		In Liquidation Process, Claim not received. Based on the Claim in CIRP Process it is included	1413779	0	Goods Supplier	0	0	No	0	0	0	1413779	0	Verification Part not attested by Notary Public.
<b>TOTAL</b>				<b>5356900</b>	<b>3943121</b>		<b>0</b>	<b>0</b>		<b>0.8931</b>	<b>0</b>	<b>0</b>	<b>1413779</b>	<b>0</b>	